

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No.372/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company		SBI -Vs- Zion Steel Ltd		
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	SIDDHA	IRTHA DATTA AL	r. 8 S.B.1	Subou 12
2.	SUKANI	DUIVEDI, ALM.		
123	SIDHA NR NIL	ANKO BANERJI RTHA SHARK AY SENGUPTA, I	ADV Capater Debto	21/12/202

ORDER

Ld. Counsels for the financial creditor and the corporate debtor are present.

Heard. Reserved for order.

Sd. (Vijai Pratap Singh) Member (J)